- 19. CMD Power Grid Corpn. of India Ltd.
- MD Rail India Technical & Economic Services Ltd.
- 21. CMD Shipping Corpn. of India Ltd.
- 22. Chairman Steel Authority of India Ltd.
- 23. MD (Duragapur Steel Plant) Steel Authority of India Ltd.

Statement-II

Names of CMDs of Public Sector undertakings whose terms have been extended during the period 1-1-94 to 31-3-95

- 1. Shri Bikash Mukherjee, CMD Tyre Corporation of India Ltd.
- 2. Shri Anand Darbari, CMD Cement Corporation of India Ltd.
- 3. Shri G.C. Mrig., CMD Bharat Coking Coal Ltd.
- 4. Shri J.L. Basin, CMD
 Uzanium Corporation of India Ltd.
- 5. Shri S. Ray, CMD Hindustan Prefab Ltd.
- 6. Smt. Lakshmi G. Menon, CMD Hindustan Teleprinters Ltd.
- 7. Shri M.B. Lal, CMD
 Cotton Corporation of India Ltd.
- 8. Shri R. Rajappa, CMD Steels WAPCOS
- 9. Shri Anil Bhandari, CMD India Tourism Development Corporation

Tax rate on foreign companies

3914. SHRIMATI RENUKA CHOW-DHURY: Will the PRIME MINISTER be pleased to refer to the answer to Unstarred Question 1565 given in the Rajya Sabha on the 23rd March, 1995 and state:

- (a) the rate of income tax applicable on foreign companies vis-a-vis domestic companies:
- (b) the rate of tax on foreign companies on receipt of royalties and

technical fees vis-a-vis domestic companies; and

(c) the rate of tax on foreign companies on investment income and long term capital gains on gross basic vis-a-vis domestic companies?

THE MINISTER OF STATE IN THE MINISTRY OF INDUTRY (SHRIMATI KRISHNA SAHI): (a) The rate of Income-tax applicable to foreign companies, with effect from 1.4.94, is 55% as against 40% in the case of domestic companies. Domestic companies with total income above Rs. 75,000 are, in addition, liable to a levy of surcharge of 15% of tax, making an effective rate of 46%.

- (b) The rate of tax on foreign companies on receipt of royalties and technical fees is 30%, on gross basis. Domestic companies receiving royalties and technical fees pay tax at the normal rate.
- (c) The rate of tax on foreign companies on investment income and long term capital gains is 20% on gross basis. Domestic companies pay tax on investment income at normal rates while they pay tax on long term capital gains at the rate of 30%.

विवेशी कम्पनियों द्वारा पूंजी निवेश

3915. थी ग्रास मोहम्मदः चौधरी हरमोहन सिंहः

क्या प्रधान भंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या गत दो वर्षों के दौरान कुछ विदेशी कम्पनियों ने देश में पूंजी निवेश किया है ;
- (ख) यदि हां, तो उन प्रस्तानों का राज्य/संघ राज्य क्षेत्र-वार ब्योरा क्या है जहां विदेशी निवेशकी मात्रा 50 करोड़ रुपये से ग्रधिक है,